## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

## ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

## PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 287/15	TP 38/17	For considera- tion	433( e)	Oasis Infrastructure Pvt. Ltd., Mumbai Vs Hajee A.P. Bava And Company Constructions Pvt. Ltd., Bengaluru.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

**REPRESENTATION TO WHOM** 

YONUS NAWAB PETITIONER FOR HANNORABI OPERATIONAL ~ ( CREDITOR

AND SOLOHON

ORDER

Counsel for Petitioner is present. He has filed memo to withdraw the petition on the ground that, Petitioner/Operational Creditor received payment from the Corporate Debtor. Permission is granted to withdraw the petition. Memo is recorded. Therefore, petition is dismissed as withdrawn vide separate order.

**Iember** (T)

Member (J)

SIGNATURE